(a) and (b) above.

[Placed in Library. See No. L. T. 165/18/24]

Notifications of the Ministry of Finance

वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी)ः महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(i) A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification No. G.S.R. 182(E)., dated the 12th March, 2024, amending the First Schedule to the Customs Tariff Act, 1975, issued under sub-section (1) of Section 8A of the said Act, along with Explanatory Memorandum.

[Placed in Library. See No. L. T. 169/18/24]

(ii) A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification No. G.S.R. 183(E)., dated the 12th March, 2024, amending the Principal Notification No. G.S.R. 785(E), dated the 30th June, 2017, issued under sub-section (1) of Section 25 of the Customs Act, 1962 and sub-section (12) of Section 3 of the Customs Tariff Act, 1975, along with Explanatory Memorandum.

[Placed in Library. See No. L. T. 168/18/24]

Notifications of the Ministry of Home Affairs

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय)ः महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(i) A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. S.O. 1120(E)., dated the 7th March, 2024, amending the Fourth Schedule to the Unlawful Activities (Prevention) Act, 1967, by inserting the name of Mohammad Qasim Gujjar @ Salman @ Suleman in that Schedule, under sub-section (5) of Section 35 of the said Act.

[Placed in Library. See No. L. T. 305/18/24]

(ii) A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. G.S.R. 26., in the Weekly Gazette dated the March 3, 2024 - March 9, 2024, publishing the Ministry of Home Affairs, Assam Rifles Naib Subedar